

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 20/TT/2013
(Now Petition No.37/TT/2013)

Date: 19.3.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for transmission assets (Group-4) associated with 765 kV system for Central part of Northern Grid, Part-II, for tariff block 2009-14

Sir,

Please refer to our earlier letter dated 13.2.2013 seeking certain information by 13.3.2013 (copy enclosed). The reply is still awaited. I request you to furnish the **aforementioned information along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.4.2013:-

- i) Status of commissioning of the Asset-1(240 MVAR Bus Reactor at Meerut), and also Auditor / Management certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) for Asset-1, if there is any change in its DOCO;
- ii) Documents in support of interest rate and repayment schedule for Bond XLI deployed for Asset-1;
- iii) Documents in support of interest rate and repayment schedule for Proposed Loan deployed for Asset-2 (240 MVAR Bus Reactor at Jhatikalan)& Asset-3(Associated bay for Bhiwani Jhatikaran at Jhatikaran).

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)